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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 47/NCLT/AHM/2017 (New)
High Court of Gujarat CP No. 442/2016 c.w. CA 409/2016 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.05.2017**

Name of the Company: Dispo Dyechem Pvt Ltd.

Section of the Companies Act: Sections 391-394 of the Companies Act, 1956;
230-232 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	PRITESH L PARIKH	Advocate	Official Liquidator	Pritesh L Parikh
2.	Yuvraj Thakore For D.N. Raval	Advocate	Petitioner	Y. Thakore

ORDER

Learned Advocate Ms. Dharmista Raval with Learned Advocate Mr. Yuvraj Thakore present for Petitioner. Learned Advocate Mr. Pritesh Parikh present for Official Liquidator.

Representation from Official Liquidator received.

No other representation is placed before me by Registry.

No representation received from public so far.

Petitioner counsel requested time to file reply.

List the matter on 14.07.2017.

As per 23/5/17
**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 23rd day of May, 2017.